

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3291
ANSWERED ON:16.03.2011
REHABILITATION PACKAGE
Sivasami Shri C.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Nuclear Power Corporation of India Ltd. (NPCIL) is facing great hardships in acquiring land for the proposed nuclear power plants in Gujarat and Maharashtra;
- (b) if so, the details thereof;
- (c) whether NPCIL have framed suitable rehabilitation packages in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to provide adequate relief/rehabilitation package to the affected people?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PMO (SHRI V. NARAYANASAMY):

(a)&(b) Land acquisition has been completed in respect of Jaitapur site in Maharashtra and is in process at Chhaya Mithi Virdi site in Gujarat.

(c),(d)&(e) Comprehensive Rehabilitation and Resettlement (R&R) packages are formulated by the State Governments concerned. NPCIL funds the implementation of these packages. In respect of Jaitapur site, an agreement on Rehabilitation Package has been signed between NPCIL and the Government of Maharashtra, which is being implemented. In respect of the site in Gujarat, the State Government is in the process of formulating an R&R package. The Rehabilitation package for Project Affected Families (PAFs) of Jaitapur includes, among others, providing civic amenities and facilities, employment and training, cash compensation etc. A committee comprising officials of the Government of Maharashtra and NPCIL with the District Collector as the Chairman has also been constituted by the State Government to decide on additional compensation for the land acquired.